concerned, the State has sent a proposal with regard to Bewar-Udaipur section. At the same time, we have not included it in this Annual Plan. It will definitely be included in the next Annual Plan, provided we have got the road density or road vehicle population over and above 15,000 PCU.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Poverty alleviation schemes

*302. SHRI O.T. LEPCHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state;

- (a) the details of the poverty alleviation programmes that have been formulated and are being implemented in different parts of the country, schemes-wise and State-wise;
- (b) the total funds allocated, released and utilized by Government during the last two years for implementation of the above schemes, Statewise; and
 - (c) the number of persons benefited from these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) With a view to ameliorate the living conditions of the urban poor, and to reduce urban poverty in the country, Ministry of Housing and Urban Poverty Alleviation is implementing an employment oriented Centrally Sponsored urban poverty alleviation programme namely the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on an all India basis, with effect from 1.12.1997. This programme seeks to provide gainful self-employment to the urban unemployed or underemployed poor living below the poverty line through setting up of micro enterprises and also through provision of Wage employment by utilizing their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and State. The scheme is being implemented through States/Union Territories.

The Central funds allocated, released and utilized during the last two years under Swarna Jayanti Shahari Rozgar Yojana, State-wise is annexed as Statement.

RAJYA SABHA

Since inception of scheme on 1.12.1997 the number of beneficiaries under SJSRY cumulatively, as reported by the States/UTs through Quarterly Progress Reports received upto 31.7.2006 are as under:—

No. of Beneficiaries assisted under Urban Self Employment Programme	-	6,71,794
No. of Persons provided skill training	-	8,66,688
No. of Development of Women and Children in Urban. Areas Groups formed	-	46,257
No. of Women Beneficiaries under Development of Women and Children in Urban areas	-	1,74,786
No. of Thrift and Credit Societies formed	-	1,58,193
No. of Mandays created	-	592.36 lakhs
No. of Beneficiaries identified under Community Structure	-	337.40 lakhs

Statement
Central Funds Allocated, Released and Utilized under SJSRY during
last 2 years i.e. 2004-05 and 2005-06

(Rupees in lakhs)

SI. S	tates/UTs	2004-05			2005-06			
No.		Tentative	Central Fund	Central Fund		Central Fund	Central Fund	
		aliocation						
		made to the	released	expendi-	made to the	released	expendi-	
		State/UTs	to the	ture	State/UTs	to the	ture	
		on the	States/	reported	on the	States/	reported	
		basis of	UTs \$	by the	basis of	UTs \$	by the	
		urban		States/	urban		States/	
		poverty		UTs	poverty		UTs	
		incidence		during this			during this	
				year*			year*	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1. A	ndhra Pradesh	773.35	1116.41	319.87	1126.17	1526,17	289.97	
2. A	runachal Pradesh	53.26	7.69	26.16	60.76	0.00	125.11	
3. A	ssam	496.32	245.07	405.94	776.37	0,00	538,51	
4. B	ihar	468.09	468.09	468.09	681.66	681,66	0.00	
5. C	hhattisgarh	278.58	119.31	115.06	405.67	405.67	146.52	
6. G	ioa	7.50	0.00	0.00	10.91	0.00	0.00	
7. G	ujarat	356.82	164.36	283.12	519.62	0.00	572.16	

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8.	Haryena	68.47	668.47	432.66	99.71	681.12	673.71
9.	Himachai Pradesh	44.75	2.17	38,59	5.36	45.36	34.45
10.	Jammu and Kashmir	52.88	128.17	72.25	1452.81	9.06	47.57
11.	Jharkhand	156.02	0.00	0.00	227.15	0.00	0.00
12.	Kamataka	565.15	1165.15	796.92	822.99	822.99	756.29
13.	Keraia	254.95	554.95	129.08	371.26	681.20	0.00
14.	Madhya Pradesh	753.15	931.49	886.47	1096.76	1596.76	1196.69
15.	Maharashtra	1306.75	1508.66	1835.83	1902.92	2552.92	270.16
16.	Manipur	137.64	0.00	0.00	222.78	111.39	33.97
17.	Meghalaya	70.91	0.00	0.00	114.77	0.00	0.00
18.	Mizoram	93.84	491.04	93.84	151.90	351.90	0.0
19.	Nagaland	58.38	34.02	34.02	94.51	194.51	0.00
20.	Orissa	322.65	48.91	162.04	469.86	469.86	211.92
21.	Punjab	54.49	0.00	107.35	79.36	39.68	36.6
22.	Rajasthan	340.19	256.29	217.68	495.38	495.38	202.07
23.	Sikkinn	17.47	0.00	92.43	13.50	0.00	33.9
24.	Tamil Nadu	634.76	511.69	377.49	924.36	924.36	203.2
25.	Tripura	102.18	352.18	434.68	165.40	0.00	110.49
26.	Uttranchal	74.82	160.31	11.12	109.14	309.14	16.0
27.	Uttar Pradesh	1422.61	2622.61	2811.28	2071.43	3071.43	3155.4
28.	West Bengal	424.02	424.02	767.88	617.47	617.47	755.29
29.	A&N Islands	131.03	0.00	58.16	55.48	0.00	40.3
30.	Chandigarh	154.29	28.64	49.84	104.03	0.00	35.50
31.	D&N Haveli	16,38	0.00	7.35	6.94	0.00	0.0
32.	Daman and Diu	27.30	0.00	0.00	11.58	0.00	0.0
33.	Delhi	132.47	0.00	25.30	165.37	0.00	20.8
34.	Pondicherry	58.53	191.00	235.34	25.63	0.00	118.6
	Total:	9910.00	12200.70	11295.84	15459.00	15588.09	9625.54

- \$ The release of funds is in excessed allocation as some additional funds were reappropriated under the Scheme at Revised Estimate (R.E.) stage. Also, the Ministry releases additional funds to the States/UTs over and above the tentative allocation, on the basis of demand as well as the performance of the States/ UTs.
- This include the expenditure from earlier funds also as the Scheme is an ongoing Scheme and the unspent funds are carried forward to the next year.

Use of electronic media for social change and empowerment

- *306. SHRI VIJAYKUMAR RUPANI: Will the PRIME MINISTER be pleased to state:
- (a) whether Planning Commission has convened a meeting on 7th April, 2006;